

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1470
TO BE ANSWERED ON 27.12.2017**

ATTACKS ON AFRICAN NATIONALS

1470. SHRI V. ELUMALAI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether African envoys had threatened to go to the United Nations against racial attacks on African Nationals in India;**
- (b) if so, the details thereof;**
- (c) whether India had rejected the charges as all accused had been held for action and if so, the details thereof;**
- (d) whether the African envoys have demanded for an independent investigation by human rights council as well as other human rights bodies; and**
- (e) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR)**

(a) & (d) Yes. A press release was issued by the Dean of the African Group Heads of Mission in New Delhi, wherein this demand was raised.

(b), (c) & (e) The External Affairs Minister held a meeting with all African Heads of Mission in New Delhi, and conveyed that these were not racial attacks but acts of violence by criminal elements. The External Affairs Minister also assured them that all necessary measures were being taken in conjunction with State Governments to ensure safety and security of African nationals in India. The African Heads of Mission were satisfied with the outcome of their meeting with the External Affairs Minister.
